

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PCACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st April to 30th April, 2024:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-06	01.04.2024	
2	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	02.04.2024	
3	SH. JAY THAREJA	SPL.JUDGE(PC ACT)(ACB)-02	03.04.2024	
4	SH. ATUL KRISHNA AGRAWAL	SPL.JUDGE(PC ACT)(CBI)-19	04.04.2024	
5	SH. ASHWANI KUMAR SARPAL	SPL.JUDGE(PC ACT)(CBI)-08	05.04.2024	
6	SH. ARUN BHARDWAJ	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	06.04.2024	
7	SH. SANJEEV AGGARWAL	SPL.JUDGE(PC ACT)(CBI)-10	07.04.2024	Sunday
8	SH. RAKESH SYAL	SPL.JUDGE(PC ACT)(CBI)-23	08.04.2024	
9	MS. KAVERI BAWEJA	SPL.JUDGE(PC ACT)(CBI)-09	09.04.2024	
10	SH. RAJEEV BANSAL	SPL.JUDGE(PC ACT)(CBI)-21	10.04.2024	
11	SH. MANOJ KUMAR	SPL.JUDGE(PC ACT)(CBI)-17	11.04.2024	Holiday
12	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	12.04.2024	
13	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-20	13.04.2024	Second Saturday
14	SH. PRASHANT KUMAR	SPL.JUDGE(PC ACT)(CBI)-07	14.04.2024	Sunday
15	SH. JAGDISH KUMAR	SPL.JUDGE(PC ACT)(CBI)-16	15.04.2024	
16	SH. MUKESH KUMAR	SPL.JUDGE(PC ACT)(CBI)-05	16.04.2024	
17	SH. RAKESH KUMAR-III	SPL.JUDGE(PC ACT)(CBI)-02	17.04.2024	Holiday
18	MS. DEEPALI SHARMA	SPL. JUDGE (PC ACT) (ACB)-01	18.04.2024	
19	MS. NEELOFER ABIDA PERVEEN	SPL.JUDGE(PC ACT)(CBI)-22	19.04.2024	
20	SH. MOHD. FARRUKH	SPL.JUDGE(PC ACT)(CBI)-11	20.04.2024	
21	SH. ANIL ANTIL	SPL.JUDGE(PC ACT)(CBI)-15	21.04.2024	Sunday
22	SH. SANJAY KHANAGWAL	SPL.JUDGE(PC ACT)(CBI)-12	22.04.2024	
23	SH. VISHAL GOGNE	SPL.JUDGE(PC ACT)(CBI)-24	23.04.2024	
24	SH. GAURAV RAO	SPL.JUDGE(PC ACT)(CBI)-01	24.04.2024	
25	MS. JYOTI KLER	SPL.JUDGE(PC ACT)(CBI)-18	25.04.2024	
26	SH. HASAN ANZAR	SPL.JUDGE(PC ACT)(CBI)-03	26.04.2024	
27	SH. GAGANDEEP SINGH	SPL.JUDGE(PC ACT)(CBI)-04	27.04.2024	
28	SH. AMITABH RAWAT	SPL.JUDGE(PC ACT)(ACB)-14	28.04.2024	Sunday
29	SH. BHUPINDER SINGH	SPL.JUDGE(PC ACT)(CBI)-06	29.04.2024	
30	MS. NIYAY BINDU	SPL.JUDGE(PC ACT)(CBI)-13	30.04.2024	

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules. Additionally, if any Judicial Officer/Court official remains present in court physically from 10.00 a.m. till 5.00 p.m. on Sundays and Court Holidays, such Judicial Officer/Court official shall also be entitled to compensatory leave for said date.



(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2024/ 5851C-5895C

Dated, Delhi the 27.03.2024

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
9. The In-charge, Computer Branch, RACC, New Delhi.
10. The Reader/P.S. to the undersigned.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



Mhandu
Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.